

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(24)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/19/2017
NAME OF THE PETITIONER(S) : CASCADE ENERGY PTE LTD
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS AND SERVICES PVT LTD + 4
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) At Arwindh Pandian
Sr. Adv for
M Sricharan Rangarajan
Atthiban Vijay

Counsel for R2 Atthiban

ORDER

Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for the Petitioner undertakes to inform next date of hearing to the Respondent. It has been submitted by the Counsel for the Petitioner that the matter is pending before the Hon'ble NCLAT and likely to be heard shortly and prayed for adjournment. At request, time is enlarged. Put up on **12.12.2017 at 10.30 A.M.**

—sd—
MEMBER (TECHNICAL)
ghk

—sd—
MEMBER (JUDICIAL)